## COURT-I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

IA No. 294 of 2016 in

Appeal No. 132 of 2016 &

IA Nos. 295, 296 of 2016

Dated: 12th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Gail India Ltd. .... Appellant(s)

Versus

Gama Infraprop Pvt. Ltd. & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Proxy counsel for

Mr. Sridharan Rajan Ramkumar

Counsel for the Respondent(s) : Mr. Piyush Joshi

Ms. Maulishree Gupta Ms. Sumiti Yadava for R.1

## **ORDER**

List the matter on 17.08.2016 at 2.30 p.m.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Ranjana P. Desai) Chairperson

Ts/vg